

Annexure-1

Name of the Corporate Debtor : Plutus Infraventures Private Limited, Date of commencement of Liquidation : 24.01.2023

Revised List of Stakeholders as on : 05.05.2025

List of Secured Financial Creditors

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
01.	State Bank of India (SBI)	23.02.2023	52,13,387	52,13,387	Secured Debt	Yes	Yes	Hypothecation of the Company's entire stocks/inventory	No	2.06	-	-	-	-	-
02.	Punjab National Bank (PNB)	23.02.2023	21,43,46,642	21,43,46,642	Secured Debt	Yes	Yes	Hypothecation of Stock of raw material and	No	84.66	-	-	-	-	-

								work in progress and debt upto 90 days.							
								Collateral: land situated at Kh.No. 80/30 at Dangani a. Area 0.327 Hect. In the name of Plutus Infraventures Pvt. Ltd. Mortgage creation executed on 09.10.2015.							
	Total		21,95,60,029	21,95,60,029						86.72					